# OFFICE OF THE LD, PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI COURTS: DELHI

58243-58296

Library/Law Books/Journal/Bare Act/2025

Dated 13.11.2025

#### NOTICE INVITING TENDER/QUOTATION CALL NOTICE

# The bid will be evaluated on the basis of highest discount content, material quality etc....-

The office of the Ld. Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi propose to purchase the library items/publications for the use of Court Library of THC, RACC as well as for Residential Library of the Judicial Officers of the Delhi District Courts. Hence office invites quotations from eligible /authorized vendors / proprietors /distributors to send the quotations in sealed cover on the following Terms and Conditions.

Sealed quotations are invited for purchase / supply of Library items i.e. Law Books/Journals) Bare Acts, Magazines, Newspapers etc., for the quantity as per annexed Lists {(Annexxure :-A & B (total 6 pages)} from interested Reputed company/Publishers/Authorized/Dealers/Distributors/Book Suppliers/ Vendors/ Proprietors for the use of Court Library of THC, RACC as well as for Residential Library of the Judicial Officers of the Delhi District Courts as per the norms and conditions laid down below.

The quotations should/may be placed/put in the tender box at Room No. 374, 3<sup>rd</sup> Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110084 in separate envelope for each category latest by 05-12-2025 till 5.P.M. in a sealed cover mentioning/subscribing in bold letters on the envelope :-

- 1. "Quotation for supply of books for Library",
- 2. "Quotation for supply of Bare Acts for Library"
- 3. "Quotation for supply of Magazines and Newspapers for Library" and
- 4. "Quotation for supply of Law Journals for Library

The opening of quotations will be done on 05/12/2025 at the office of the undersigned in Room No. 372, 3<sup>rd</sup> Floor, Judges Library, Main Building Tis Hazari Courts Delhit-110084 or on the day as may be decided by the Chairperson (Centralized Library Committee) in case of office exigencies.

The quotations submitted will be evaluated by the Centralized Library — Committee both financially and technically on the date of quotation opening or on day as may be fixed by the Centralized Library Committee.

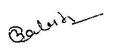
The authority ( Centralized Library Committee) reserves the right to reject/cancel the quotations in whole or in part without assigning any reason thereof. The authority will not be responsible for any delay.

#### Terms and Conditions:-

1. The tenderer must be reputed Company/Publishers/Authorized Dealers/Distributors/Book Suppliers/Vendors/Proprietors etc.,

NOTICE INVITING TENDER/QUOTATION CALL NOTICE

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- 2. Magazines and Newspapers are to be delivered latest by 9.30 A.M. at the Room No. 374, 3th Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110084 by selected tenderer on every working day.
- 3. Magazine quoted to be supplied as per publication cycle and Newspapers are to be supplied for 365 days of the calender year. For the days being holidays of the Court delivery to be made on the next working day.
- 4. No quotation will be accepted after the stipulated date. The tenderer(s) and their authorized agents/representatives may remain present during opening of quotation. After opening of quotation no rate correction will be allowed.
- 5. Sample for Quoted book/Bare Acts/ Law Journals etc., (one copy of bid item) are to be delivered/submitted along with Quotation WITH NAME AND MOBILE NUMBER OF TENDERER(S) preferably with pencil of the first or last page of sample copy
- 6. The quoted rate will have to remain valid up to 6 months from the date of opening of quotation.
- 7. Books must be in good condition and the paper must be in good quality. Books received in damaged condition/misprint/not properly bound/short supplies are to be rejected or replaced by the supplier at his own cost within a reasonable period. At the time of placing the order quality may be increased or decreased as per requirement.
- 8. The items will be delivered at Room No. 374, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110084. No Packing, forwarding, freight etc. will be charged by the supplier.
- 9. If the supplier of the books could not supply the books within reasonable time/period after getting order; the order will be canceled for quoted one.
- 10. The tenderer(s) is also to submit along with quotations (0 proprietary item(s) certificate for the item(s)/article(s) noted above if quoted one is proprietary item(s)
- 11. The bid will be evaluated on the basis of highest discount

58243 — 58296 Library/Law Books/Journal/Bare Act/2025

CODY to: (Through Process Server and Speed Post) as montoned below alongwith Annervare A & Bil-

- 1. Allied Book Co., F-4, Gokhale Market, Delhi.( Through Proces Server)
- 2. Arora Book Agency, Patiala House Courts, Near Post Office, New Delhi. (Through Process Server)
- Capital Publishing House, Shop No. 13-14, Civil Wing, Tis Hazari Courts, Delhi. (Through Process Server) 3.

NOTICE INVITING TENDER/QUOTATION CALL NOTICE

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- Chandigarh Criminal Cases, Shop No.3, Karkardooma Court Complex, Delhi 110032( Through Process Server).
- Commercial Law Publishers (India) Pvt. Ltd.4239/1, Shankahar Bhawan, Ansari Road, Daryaganj, New Delhi — 110002.( Through Process Server)
- 6. Darshan Lal, WZ-87/A, 1ST Floor, Varinder Nagar, New Delhi 110058. (Through Process Server)
- 7. Delhi Law House, 77, Gokhale Market, Opp. Tis Hazari Courts, Delhi 110054. (Through Process Server)
- 8. Eastern Book Company, No. 1267-68, Kashmere Gate, Old Hindu College Building, Delhi 110006 also at M/s Eastern Book Company Pvt., Ltd., 5-B, Atma Ram House 1 Tolstoy Marg, Cannaught Place, New Delhi:- 110001. (Through Process Server).
- 9. International Law Book Company,1562, Church Road, Kashmere Gate, Post Box No. 1792, G.P.O., Delhi 110006.( Through Process Server)
- 10. J.M. Jaina & Brothers, 3622, Mori Gate, Delhi.(Through Process Server)
- Jupiter Law Book Company, Shop No. 7, Gate No. 3, Western Wing, Tis Hazari Courts, Delhi 110054. (Through Process Server)
- 12. Kamal Publication, Shop No. 15, Civil Wing, Tis Hazari Courts, Delhi. (Through Process Server)
- Kavita Law House, Shop No. 5, Near Chamber No. 3 & 4, Western Wing, Tis Hazari Courts, Delhi.( Through Process Server)
- Law Books (India), Shop No. 1, Western Wing, Tis Hazari Courts, Delhi 110054. (Through Process Server)
- Lexis Nexis Butterworths Wadhwa,14<sup>th</sup> Floor, Building No. 10, Tower B, DLF Cyber City, Phase II, Gurgaon, Haryana – 122002.(Speed Post)
- Pal Publishing House, Shop No.3, C-Block, Entrance Lobby, Rohini District Court Complex, Near Peetampura Metro Station, Rohini Delhi -110085. (Through Process Server)
- Professional Book Pub., 3520/2, Chotani Manzil, Nicholson Road, Mori Gate, Delhi 110006.( Through Process Server)
- 18. Seth & Company, Chamber No. 2, Civil Wing, Tis Hazari Courts, Delhi 110054.(Through Process Server)
- Satyam Books, 2/13, Ansari Road, Darya Ganj, New Delhi 110002. (Through Princes Secret)
- 20. Taxmann,59/32, New Rohtak road, New Delhi 110005.( Through Process Server)
- 21. Thakkar Law House,154, Ist Floor, Rajendra Market, Near Telephone Exchange,Opposite Tis Hazari Courts, Delhi 110054.(Through Process Server)
- Universal Book Traders, 80, Gokhale Market, Opp. Tis Hazari Courts, Delhi 110054. (Through Process
- 23. Vinod Publications (P) Ltd., 1561, Church Road, Kashmere Gate, Delhi 110006. (Taraugh Process Server)
- Dełhi Book Store 19, Ansari Road (Near Fire Station), Darya Ganj, New Delhi 110002. (Tarnugh Process Server)
- 25. Disha Prakashan, 138/16, Onkar Nagar B, Tri Nagar, Delhi 110035. (Through Pricess Server)
- Hindi Book Centre, 4/5 B, Asaf Ali Road, Darya Ganj, New Delhi 110002. (Through these selectors.)

Oor Priss

- Indraprastha Prakashan, K-71, Krishna Nagar, Delhi 110051 (Through Process Server). 27.
- Motilal Banarsidass Publishers P. Ltd., A-44. Naraina Industrial Area, Phase I, New Delhi -110028. 28. (Through Process Server)
- Penguin Random House, India Office 7th Floor, Infinity Tower C, DLF Cyber City, Gurgaon -29. 122002 (Haryana). (Speed Post)
- Praveen Prakashan, Showroom: 4760-61, Second Floor, 23, Ansari Road, Daryaganj, 30. New Delhi -110002.( Through Process Servers
- Pentagon Press, 206, Peacock Lane, Shahpur Jat, New Dethi 110049. (Through Process Server) 31.
- Sahitya Bharti, K-71, Krishan Nagar, Delhi 110051. (Through Process Server) 32.
- Sanjana Prakashan, D-70/4, Ankur Enclave, Karaval Nagar, Delhi. (Through Process Server) 33.
- Scholastic India Pvt. Ltd., A 27 Sigma Centre, Ground Floor, Infocity 1, Near Harley Davidson 34. Showroom, Sector - 34, Gurugram - 122001. (Speed Post)
- Sheriden Book Company, 12-H Shantivan Marg, Opp. Delhi Police Officer's Mess, 35. Darya Ganj, New Delhi - 110002. (Through Process Server)
- Standard Publishers (India),205, Kiran Mansion, 2<sup>rd</sup> Floor, 4834/24, Main Ansari Road, 36. Darya Ganj, New Delhi - 110002. (Through Process Server)
- Technical Bureau India Pvt. Ltd., E-261, Shastri Nagar, Delhi 110052. (Through Process Server)
- Vidhi Sahitaya Prakashan (Vidhai Vibhag), Vidhi Aur Nayay Mantralaya, Bharat Sarkar, Bharatiya Vidhi Sansthan Bhawan, Bhagwandas Marg, New Delhi - 110001.( Through Process Server)
- Vidyarthi Prakashan, K-71, Krishan Nagar, Delhi -- 110051.( Through Process Server) 39.
- Vision India Publications, Tower F, Second Floor, Flat No. 2C, Central Park Resorts, Sohna Road, 40. Gurgaon.
- The Manager, All India Reporter Pvt. Ltd. G.M. India (Retail), AIR Infotech Services Pvt. Ltd., AIR Café & 41. Library, First Floor, New Lawyers Chamber Building, Rohini District Courts, New Delhi - 110085. (Through Process Server)
- M/s A.D. Publishers Pvt. Ltd., Regd. Off.:-C-22, IInd Floor Chander Nagar A Block Janak Puri New Delhi:-42. 110058.( Through Process Server)
- M/s Accident Claim Journals, 12, Malka Ganj, Delhi:-110007.( Through Process Server) 43.
- M/s Arbiration Law Reporter, ED-60C, 2nd Floor, Madhuban Chowk adjoining Pitam Pura Metro Station Gate 44. No.4 Near Rohini District Court, Main Road Pitam Pura Delhi .:- 110034( Through Process Server)
- M/s Journal of Criminal Cases, Arora Book Agency, Patiala House Courts, Near Post Office, New Delhi:-45. 110001.(Through Pricess Server)
- M/s. Judgments today, Taxation Publishers, (P) Ltd.-,sale office at BL 14 Gate No. 3 Sector 116 Noida Utter 46. Pradesh.(Speed Post)
- M/s Labour Law Journal Reed, Elsevier Publishing India (Pvt.,) Ltd., Ascendas IT Park, Crest-5th Floor Unit 47. 2,3,4 Taramani Road, Taramani, Chennai :-600113(Speed Post).
- M/s Patent and Trade Mark Cases, 11, Chander Nagar West, Street No. 4 Delhi.110051.( Through Process Server) 48.
- M/s Rent Law Reporter, ICC publication, 108, Sector 27/A Chandigarh, 162219.(Speed Post) 49.

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- 50. M/s Rent Control Reporter, Chawla Publication (p) Ltd., S.C.O.No.-117-118, Sector 17 B Behind K.C Theater Chandigarh:-160017.(Speed Post)
- M/s Yogendra News & Periodicals Agency, Ground Floor, Central Hall, Main Building Tis Hazari Courts, Delhi.
- The website Committee of all District Courts Complexes with request to make necessary arrangement for the uploading of this notice on the official website of Delhi District Courts.

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The Ld. Officer Incharge, Care Taking Branch, at all Delhi District Courts Complex(s) to make necessary arrangement for the fixation/pasting of this notice at the conspicuous place so that maximum number of eligible interested Reputed company Publishers/Authorized Dealers/Distributors/Book Suppliers can notice.

In-Charge Library,

Library Branch Room No 374, 3<sup>rd</sup> Floor, Main Building, Tis Hazari Courts, Complex. Delhi.:-110054.



## ANNEXURE:-A

# A:-Name of the Bare Acts:-

		No. of
S.L.No.	Name of the Bare Acts	Copie
	Aadhaar (targeted Delivery Of Financial And Other Subsidies,	101
1	Benefits And Services) Act, 2016	101
2	Air (prevention And Control Of Pollution) Act, 1981	
3	Arbitration And Conciliation Act, 1996	101
4	Arms Act, 1959	101
5	Bankers' Books Evidence Act, 1891	101
	Bar Council Of India Rules Along With Allied Rules And Advocates	101
6	Act, 1961	101
7	Bombay Prevention Of Begging Act, 1959	101
8	Central Vigilance Commission Act, 2003	101
9	Christian Marriage Act, 1872	101
10	Code Of Civil Procedure, 1908	101
11	Code Of Criminal Procedure, 1973	
12	Commercial Courts Act, 2015	101 101
13	Commissions For Protection Of Child Rights Act, 2005	101
14	Companies Act, 2013	101
15	Competition Act, 2002 With Allied Rules	101
16	Constitution Of India	101
17	Consumer Protection Act, 2019	101
18	Contempt Of Courts Act, 1971	101
19	Contract Act, 1872	101
20	Contract Labour (regualtion And Abolition) Act, 1970	101
21	Copyright Act, 1957	101
22	Court Fees Act, 1870	101
23	Customs Act, 1962	101
24	Delhi Development Act, 1957	101
25	Delhi Excise Act, 2009	101
26	Delhi Land Reforms Act, 1954	101
27	Delhi Land Revenue Act, 1954	101
28	Delhi Municipal Corporation Act, 1957	101
29	Delhi Police Act, 1978	101
30	Delhi Public Gambling Act, 1955	101
31	Delhi Rent Control Act, 1958 Delhi Special Police Establishment Act, 1946	101
32		101
33	Designs Act, 2000 Divorce Act, 1869	101
34	Dowry Prohibition Act, 1961	101
35	Drugs And Cosmetics Act, 1940	101
36		101
37	Electricity Act. 2002	101
38	Electricity Act, 2003	101
39 40	Employee's Compensation Act, 1923 Employee's State Insurance Act, 1948	101
41	Employees' Provident Funds And Miscellaneous Provisions Act 1952	101
42	Factories Act, 1948	101
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List of Library item (Bare Acts) for which quotations are called (Annexure:-A) page 1/3

43	Family Courts Act, 1984	101
44	Fatal Accidents Act, 1855	101
45	Food Safety And Standards Act, 2006	101
46	Foreign Exchange Management Act, 1999	101
47	Foreign Marriage Act, 1969	101
48	General Clauses Act, 1897	101
49	Guardians And Wards Act, 1890	101
50	Hindu Adoption And Maintenance Act, 195	101
51	Hindu Laws (containing 5 Acts)	101
52	Hindu Marriage Act, 1955	101
53	Hindu Minority And Guardianship Act, 1956	101
54	Hindu Succession Act, 1956	101
55	Immoral Traffic (prevention) Act, 1956	101
56	Income Tax Act, 1961	101
57	Industrial Disputes Act, 1947	101
58	Information Technology Act, 2000	101
59	Juvenile Justice (care & Protection Of Children) Act, 2015	101
60	Land Acquisition Act, 1894	101
61	Limitation Act, 1963	101
62	Lokpal And Lokayuktas Act, 2013	101
63	Medical Termination Of Pregnancy Act, 1971	101
64	Mental Health Act, 1987	101
65	Mental Healthcare Act, 2017	101
66	Minimum Wages Act, 1948	101
67	Motor Vehicles Act, 1988	101
68	Muslim Laws	101
69	Narcotic Drugs And Psychotropic Substances Act, 1985	101
70	National Security Act, 1980	101
71	Negotiable Instruments Act, 1881	101
72	New Delhi Municipal Council Act, 1994	101
73	Oaths Act, 1969	101
74	Official Secrets Act, 1923	101
75	Parsi Marriage And Divorce Act, 1936	101
76	Partition Act, 1893	101
77	Partnership Act, 1932	101
78	Passports Act, 1967	101
79	Patents Act, 1970	101
	Pre-Conception And Pre-Natal Diagnostic Techniques (prohibition Of	101
80	Sex Selection) Act, 1994	101
81	Prevention Of Corruption Act, 1988	101
82	Prevention Of Damage To Public Property Act, 1984	101
83	Prevention Of Money Laundering Act, 2002	101
84	Probation Of Offenders Act, 1958	101
85	Prohibition Of Benami Property Transactions Act, 1988	101
86	Prohibition Of Child Marriage Act, 2006	101
87	Protection Of Children From Sexual Offences Act, 2012	101
88	Protection Of Human Rights Act, 1993	101
89	Protection Of Women From Domestic Violence Act, 2005	101
90	Public Premises (eviction Of Unauthorised Occupants) Act. 1971	101
91	Railways Act, 1989	101

List of Library item (Bare Acts) for which quotations are called (Annexure:-A) page 2/3

<i>C</i> 92	Recovery Of Debt And Bankruptcy Act, 1993	101
93	Registration Act, 1908	101
94	Right To Information Act, 2005	101
95	Rights Of Persons With Disabilities Act, 2016	101
96	Sale Of Goods Act, 1930	101
	Scheduled Castes And The Scheduled Tribes (prevention Of	
97	Atrocities) Act	101
	Sexual Harassment Of Women At Workplace (prevention, Prohibition	
98	And Redressal) Act, 2013	101
	Sick Industrial Companies (special Provisions) Act, 1985 Along With	
99	Rules	101
100	Societies Registration Act, 1860	101
101	Special Marriage Act, 1954	101
102	Specific Relief Act, 1963	101
103	Stamp Act, 1899	101
104	Succession Act, 1925	101
105	Suits Valuation Act, 1887	101
106	Trade Marks Act, 1999.	101
107	Transfer Of Property Act, 1882	101
		No. of
S.L.No.	Name of the Bare Acts	Copies
1	Bhartiya Nyaya Sanhita 2023	859
2	Bhartiya Sakshya Adhiniyam 2023	859
3	Bhartiya Nagarik Surkasha Sanhita 2023	859

In-Charge Library, Library Branch Room No 374, 3<sup>rd</sup> Floor, Main Building, Tis Hazari Courts, Complex, Delhi.:-110054.



#### ANNEXURE:-B

#### A:-Law Journals:-

SI. No.		No. of Copies Bound Set for year 2025 & 2024) all volumes
i)	Accident Claims Journal,	04
ii)	Apex Decisions (Delhi High Court)	04
iii)	Apex Decisions (Supreme Court)	04
iv)	Arbitration Law Reporter	02
v)	All India Reporter	04
vi)	Criminal Law Journals	04
vii)	Delhi Law Times	04
viii)	Divorce and Matrimonial Cases	04
ix)	Journal of Criminal Cases	02
x)	Judgments Today	04
xi)	Labour Law Journals	02
xii)	The Patents and Trade Marks Case	s 02
xiii)	Indian Civil Cases	04
xiv)	Rent Control Reporter and	04
xv)	Supreme Court Cases.	04

### B:-Hindi and English Newspapers:-

# Hindi Newspapers English Newspapers (01 copy of each) for 365 days for calender

#### year:-

i) Hindustan	i) Hindustan Times
ii) Navbharat Timesii)	ii) Times of India
iii) Dainik Jagran	iii) Statesman
iv) Rashtriya Sahara	iv) Indian Express
v) Nav Bharat	v) Economic Times
	vi) Hindu

#### C:-Magazines:-

## Magazines:- to be supplied for as per publication issues for whole calender year:-

Sl.	Name of Magazine	No. of
No.		Copies
i)	India Today (English)	01
ii)	The Week (English)	01
iii)	Outlook	01
iv)	Grih Sobha	01
v)	Meri Saheli	01

vi	Nandan	01
vii)	Akkad-Bakkad	01
viii)	Magic Pot Colouring Book	01
ix)	Panchtantra	01
x)	Manohar Kathaye	01
xi)	Moral Story books	01
xii)	A-Z Alphabet Book	01

# C(a):-Magazines:-

# Magazines:- to be supplied for single issue of each one time only till further orders

Sl. No. Name of Magazine		No. of Copies
i)	INDIA LEGAL	01
ii)	LAW SCOPE	01
iii)	PRACTICAL LAWYER	01
iv)	LAW TELLER	01
v)	LEGAL ERA	01

# D:-LAW BOOKS:-

LAW OF ARMS & EXPLOSIVES  DELHI RENT CONTROL ACT, 1958  THE DIGITAL PERSONAL DATA PROTECTION ACT, 2023  LAW OF DEFAMATION & MALICIOUS PROSECUTION OF REPUTATION, INTENT, DAMAGES, PROSECUTION REMEDLY)  EVIDENTIAL VALUE OF A DNA PROFILE DNA SAMPLE, DNA ANALYSIS DNA EXPERT AND PATERNITY DISPUTES ETC.  COMMENTARY ON THE PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005  COMMENTARY ON THE FAMILY COURTS ACT, 1984  MEDIATION AS DISPUTE RESOLUTION WITH SPECIAL EMPHASIS  NAYYAR'S & PURANIK'S MEDICAL JURISPRUDENCE, FORENSICS, TOXICOLOGY, NECROPHILIA & GRAPHOLOGY  COMMENTARY ON MOTOR VEHICLE ACT, 1988  COMMENTARY ON THE NARCOTICS DRUGS AND PSYCHOTROPICS SUBSTANCES ACT, 1985 & PITINDPS ACT, 1988  COMMENTARY ON RERA THE REAL ESTATE ( REGULATION AND DEVELOPMENT ACT, 2016  COMMENTARY ON THE SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES ACT, 1989  ACT, 2012  COMMENTARY ON THE PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012  COMMENTARY ON LAW AGAINST SEXUAL HARASSMENT OF WOMEN AT WORKPLACE  ACQUITTAL AND DEFENCE AGAINST FALSE RAPE & POCSO CASES  THE SUCCESSION CERTIFICATE (GRANT AND REVOCATION)  SHED SHIP OF THE SUBSCIPLICATE (GRANT AND REVOCATION)  SHED SHIP OF THE SUBSCIPLICATE (GRANT AND REVOCATION)  SHELHI LOCAL LAW ACTS	S. No	NAME OF BOOKS ( of reputed famous authors/publications)	COPIE
DELHI RENT CONTROL ACT, 1958  THE DIGITAL PERSONAL DATA PROTECTION ACT, 2023  LAW OF DEFAMATION & MALICIOUS PROSECUTION 5  (REPUTATION, INTENT, DAMAGES, PROSECUTION REMEDY)  EVIDENTIAL VALUE OF A DNA PROFILE DNA SAMPLE, DNA ANALYSIS 5  DNA EXPERT AND PATERNITY DISPUTES ETC.  COMMENTARY ON THE PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005  COMMENTARY ON THE FAMILY COURTS ACT, 1984  MEDIATION AS DISPUTE RESOLUTION WITH SPECIAL EMPHASIS 5  NAYYAR'S & PURANIK'S MEDICAL JURISPRUDENCE, FORENSICS, TOXICOLOGY, 5  NECROPHILIA & GRAPHOLOGY  COMMENTARY ON MOTOR VEHICLE ACT, 1988  COMMENTARY ON THE NARCOTICS DRUGS AND PSYCHOTROPICS SUBSTANCES ACT, 1985 & PITNDPS ACT, 1988  COMMENTARY ON RERA THE REAL ESTATE ( REGULATION AND DEVELOPMENT ACT, 2016  COMMENTARY ON THE SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES ACT, 1989  COMMENTARY ON THE PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012  COMMENTARY ON THE PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012  COMMENTARY ON THE PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012  COMMENTARY ON THE SPECIFIC RELIEF ACT, 1963  THE SUCCESSION CERTIFICATE ( GRANT AND REVOCATION)  SET THE SUCCESSION CERTIFICATE ( GRANT AND REVOCATION)			S
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